- Postal Advisory Committee for Bihar Circle.
- 7. Postal Advisory Committee for Delhi.
- 8. Postal Advisory Committee for Gujarat Circle.
- 9. Postal Advisory Committee for J. & K. Circle.
- 10 Postal Advisory Committee for M.P. Circle.
- 11. Postal Advisory Committee for Kerala Circle
- 12. Postal Advisory Committee for Maharashtra Circle.
- 13. Postal Advisory Committee for Tamil Nadu Circle.
- 14. Postal Advisory Committee for Karnataka Circle.
- 15. Postal Advisory Committee for Orissa Circle.
- 16. Postal Advisory Committee for Punjab
- 17. Postal Advisory Committee for Haryana
- 18. Postal Advisory Committee for Himachal Pradesh Circle.
- 19. Postal Advisory Committee for Rajasthan Circle.
- 20. Postal Advisory Committee for U.P. Circle
- 21. Postal Advisory Committee for West Bengal Circle.
- 22. Postal Advisory Committee for Andaman and Nicobar Islands.
- 23. Postal Advisory Committee for Sikkim.
- 24. Postal Advisory Committee for Chandigarh.
- 2520. [Transferred to the 18th December, 1980].

Ban on sale of ancient jewellery

to Questions

2521. SHRI KALYAN ROY.

SHRI PHANINDRA NATH HANSDA;

Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 1435 given in the Rajya Sabha on the 2nd July, 1980 and state;

- (a) whether Government have taken any decision to ban the sale of ancient jewellery and for making arrangements to preserve them in a museum; if so when and what are the details of the museums in which such jewellery is to b_e kept;
- (b) whether Government are aware that a number of pieces of highly preciou_s ancient jewelleries particularly belonging to erstwhile princes have already been taken out of the country anj sold to foreigners;
- (c> whether Government propose to take steps to recover them and bring it back to this country; and
- (d) whether entire jewellery belonging to Nizam of Hyderabad i_s proposed to be kept in a museum, if so, **the** details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL); (a) There is no ban on the sale of ancient jewellery in India- But under the Antiquities and Art Treasures Act, 1972, there are restrictions on export of jewellery falling under the category of antiquity or art treasure.

- **(b)** and **(c)**. **No** case **of export of** jewellery of the category of antiquity or art treasure ha_s so far come to the notice of the Archaeological Survey of India.
- (d) So far Nizam jewellery i_s concerned the matter is *subjudice*.